

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/2359/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District and Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>24</sup>23 March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/409/2023 dtd 21.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 24.03.2023 till the morning of 27.03.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-24/2003/2360/A, dated 23.03.2023**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
